

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.



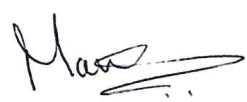

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For Orders	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | |
|---|---------------------------|---|
| 1. PRADDEEP NAYAK
9880221597 | Respondent No 1 |  |
| 2. BHAVYA MOHAN
RHEA MATHEW
7506201458 | Respondent- No. 2 -
21 |  |
| 3. MANIK B.T.
8105874004 | Petitioner. |  |
| 4. Pragnan .P
9035481230
(For UGB Assoty) | Respondent
No. 22 |  |

p.T.O

Counsel for petitioner is present. Counsel for other respondents is present. Orders in IA 12/17 is passed vide separate order.

For hearing other I.As, list it on 13.09.2017.



MEMBER (J)



MEMBER (T)